

(25)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON

11/12/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/356/2019  
PETITION NUMBER : CP/114/IB/2018  
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)  
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS  
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
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S. SATHIAYANARAYANAN

Counsel for Applicant

Adeesh

ARUN MOHAN

D. ADEESH GIRI

**ORDER**

At request of the Applicant counsel, list this matter for hearing on 06.01.2020.

-Sd-

**(S. VIJAYARAGHAVAN)**  
**Member (Technical),**

-Sd-

**(B. S.V. PRAKASH KUMAR)**  
**Member (Judicial)**